

in the Tribal Areas statewide is given in statement-II.

(c) and (d). Postal:- With the aim of improving the availability of Postal facilities in the Tribal areas of the country relaxed income and population norms have been prescribed. Also in the draft 8th Five Year Plan special emphasis is proposed to be given to the Tribal areas and with this in mind

a separate Tribal sub Plan has been formulated for the purpose.

*Telecommunications:-* As per draft 8th Five Year Plan (1992-97) objectives of the Department, it is proposed to provide telephone facilities practically on demand in the tribal areas by the end of the Plan period (March 1997) and to extend phone facilities to all gram panchayats in the tribal areas by March 1995.

### STATEMENT-I

*State/U.T. wise list of districts which are partly/fully tribal and covered under Integrated Tribal Development Projects of Tribal Sub Plan.*

<i>Sl. No.</i>	<i>Name of the State/U.T.s</i>	<i>Name of the Districts</i>
1	2	3
1.	Andhra Pradesh	Khammam West Godavari East Godavari Visakhapatnam Srikakulam Warangal Adilabad Vizianagaram
2.	Assam	Cachar Goalpara Kamrup Nowgong Darang

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<i>Sl. No.</i>	<i>Name of the State/U.T.s</i>	<i>Name of the Districts</i>
1	2	3
		Sibsagar
		Dibrugarh
		Lakhimpur
3.	Bihar	Ranchi
		Singh Bhum
		Palamau
		Lohar Daga
		Gumlar Dumka
		Sahibganj & Godda
4.	Gujarat	Dangs
		Panchmabals
		Banaskantha
		Broach
		Vododara
		Valsad
		Sabarkantha
		Surat
5.	Himachal Pradesh	Kinnaur
		Lahaulspiti
		Chamba

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